

13.06.2016 (Monday) to 16.06.2016 (Thursday)

1. Hon'ble Mr. Justice Gopal Prasad and Hon'ble Mr. Justice Aditya Kumar Trivedi-

Cr. Appeal (DB)- Orders, Orders on Petitions, Admission and Hearing (Left over custody Appeals of previous week). If Cr. Appeals (DB) insufficient then Hon'ble Mr. Justice Gopal Prasad Cr. Misc. matters under section 438 Cr. P.C. and Hon'ble Mr. Justice Aditya Kumar Trivedi Cr. Misc. matters under section 439 Cr. P.C.

2. Hon'ble Mr. Justice Hemant Kumar Srivastava –

(Criminal Application Motion), other criminal matters not assigned to any other Bench., Cr. Misc. Matters under section 438 Cr. P.C.

3. Hon'ble Mr. Justice V. Nath

(Civil Application Motion)

All Urgent Civil Matters, Civil Writ Petitions. (if such matters inadequate, other criminal matters also)

4. Hon'ble Mr. Justice Ahsanuddin Amanullah –

Cr. Misc. Matters under section 439 Cr. P.C.